

**Central Administrative Tribunal
Principal Bench**

**CP No.08/2018
In
OA No.2317/2017**

New Delhi, this the 4th day of April, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Bhavesh Kumar,
S/o Late Shri Ram Dayal,
R/o D-265 B,
Gali No.10, Laxmi Nagar,
Delhi-52.

....Applicant

(By Advocate : Shri U. Srivastava)

Versus

1. Shri Ranbir Singh,
Commissioner,
EDMC,
419, Udyog Sadan,
Patparganj Industrial Area,
New Delhi-06.
2. Shri Amit Yadav,
Commissioner, SDMC,
Civic Centre, New Delhi.

...Respondents

(By Advocate : Shri Manjeet Singh Reen)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for hearing, learned counsel for respondents while furnishing the compliance affidavit along with

the Office Order dated 15.02.2018 (Annexure-R/1) submits that they have complied with the orders of this Tribunal by passing a reasoned and speaking order, whereunder they have granted the notional seniority to the applicant w.e.f. 22.11.1999.

2. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the CP is closed. Notices are discharged. However, the applicant is at liberty to question the order, now, passed by the respondents, if he is still aggrieved, in accordance with law.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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